

Company: Sol Infotech Pvt. Ltd. Website: www.courtkutchehry.com

Printed For:

Date: 18/11/2025

## (2024) 02 MAD CK 0055

## Madras High Court

Case No: Criminal Original Petition No. 1528 Of 2024

V.Allimuthu APPELLANT

۷s

State RESPONDENT

Date of Decision: Feb. 12, 2024

Acts Referred:

• Indian Penal Code, 1860 - Section 229A, 302

Arms Act, 1959 - Section 7(a), 25(1)(A), 27(3)

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: L.Rajendran, L.Baskaran

Judgement